

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

OA 1238/2003

New Delhi, this the 20th day of May, 2003 (7)

Hon'ble Sh. Shanker Raju, Member (J)

1. Smt. Adarsh Kapoor  
W/o Late Sh. R.K.Kapoor  
Ex-TCM-EME Trade No.4642  
509, Army Base Workshop, Agra.
2. Sh. Vikash Kapoor  
S/o Late Sh. R.K.Kapoor  
Ex-TCM-EME Trade No.4642  
509, Army Base Workshop, Agra.

Residential Address

7/4, Shakti Nagar Colony  
Gwalior Road, Agra - 282 001.

...Applicants

(By Advocate Sh. D.P.Sharma)

V E R S U S

Union of India through

1. Secretary  
Ministry of Defence  
Govt. of India - South Block  
New Delhi.

2. The Director General  
EME (EME-CIV-2)  
Army Headquarters DHQ Post Office  
New Delhi - 110 011.

3. The Commandant  
509, Army Base Workshop  
Agra Cantt - 282 001.

...Respondents

O R D E R (ORAL)

By Shri Shanker Raju,

Learned counsel for the applicants seeks withdrawal of this OA with liberty to seek appropriate remedy regarding direct recruitment and question of bonus marks to be accorded to the applicant being son of the deceased Government servant. Granted.

2. OA is dismissed as withdrawn with the aforesaid liberty.

*S. Raju*  
(SHANKER RAJU)  
MEMBER (J)

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